

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.91 of 2015 & IA-140 of 2015
&
Appeal No.79 of 2015 & IA No.122 of 2015

Dated: 15th January 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Raichur Bio Energies Pvt Ltd., Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Pritha Srikumar Iyer

Counsel for the Respondent (s) : Ms. Srishti Govil for R-2 & R-3
Mr. G S Kannur &
Mr. S.N. for R-4

Appeal No.79 of 2015 & IA No.122 of 2015

In the matter of:

Matrix Agro Private Ltd., Appellant(s)
Versus
Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. N K Kantawala
Mr. Shloka Rawat

Counsel for the Respondent (s) : Ms. Srishti Govil for R-2 & R-3

O R D E R

Appeal Nos. 91 of 2015 & 79 of 2015 emanates from the common order. The learned Counsel for the Appellant prays for some time to file rejoinder and three weeks time is granted to file the rejoinder.

Thus, the pleadings in these Appeals are not yet complete.

Post this batch of matter for hearing on **17 February 2016.**

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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